

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/86/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the 7th January, 2022

Sub: **Restricted holiday.**

Ref:- Your letter No. DJNB/74 Date 05.01.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holidays on 12.01.2022 and 17.01.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 11.01.2022 till the morning of 18.01.2022**, has been granted. Further, the Addl. District & Sessions Judge, Nalbari and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sdf

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/ 87 /A, dated , 07-01-2022

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rds